

VC
SB.

FORM No. 4

**CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR**

APPLICATION NO. 499/2004

APPLICANT (S) Ms. Kavita Khare Vs. UOI & Ors.

RESPONDENT (S)

ADVOCATE FOR APPLICANT (S) Shri Dr. R.K. Gupta

ADVOCATE FOR RESPONDENT (S)

ORDER SHEET

Notes of the Registry

Order of the Tribunal

25.06.2004

Date of Presentation -
25.06.2004

Date of Registration -
25.06.2004

Date of Posting before Bench - 25.06.2004

For - Admission

Subject - Transfer

REGISTRAR

Recd notice
on behalf of Respondent
6/7
25/6/04

25-6-04

Shri R.K. Gupta, counsel for the applicant

Shri O.P. Namdeo, is present on behalf of respondents.

Heard the learned counsel for the applicant.

and order passed signed and dated.

(Madan Mohan)
JM

(M.P. Singh)
VC